## **BUSINESS ADVISORY COMMITTEE**

(Sixteenth Lok Sabha)

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## **FORTY-SEVENTH REPORT**

(Presented on **18.12.2017**)

The Business Advisory Committee held a sitting on Friday, the 15<sup>th</sup> December, 2017.

- 2. The Committee recommended allocation of time to the following items of business as shown against each:-
- (1) Discussion on Statutory Resolution seeking disapproval of the Goods and Services Tax (Compensation to States) Amendment Ordinance, 2017 (No. 5 of 2017) and consideration and passing of the Goods and Services Tax (Compensation to States) Amendment Bill, 2017. (To replace an Ordinance)

4 Hours

(2) Discussion on Statutory Resolution seeking disapproval of the Indian Forest (Amendment) Ordinance, 2017 (No. 6 of 2017) and consideration and passing of the Indian Forest (Amendment) Bill, 2017. **(To replace an Ordinance)** 

2 Hours

(3) Discussion on Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2017 (No. 7 of 2017) and consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2017. **(To replace an Ordinance)** 

2 Hours

(4) The Repealing and Amending (Second) Bill, 2017. (Consideration and Passing)

1 Hour

(5) The National Council for Teacher Education (Amendment) Bill, 2017.

1 Hour

(Consideration and Passing)

(6) The Payment of Gratuity (Amendment) Bill, 2017.

<u>(Consideration and Passing)</u>

2 Hours

(7) The Dentists (Amendment) Bill, 2017. (Consideration and Passing)

1 Hour

(8) Discussion and Voting on Second Batch of Supplementary Demands for Grants for 2017-18 (including Railways) and introduction, consideration and passing of the related Appropriation Bill.

4 Hours

NEW DELHI; 15<sup>th</sup> December, 2017 Agrahayana 24, 1939 (Saka) Sumitra Mahajan Chairperson, Business Advisory Committee.